

Vidhan Parishad. So far, no assistance has been received by A.P. Vaidya Vidhana Parishad during 1995-96 under this project. An Exchange of Note has been signed between Government of India and Government of Japan at New Delhi 16.3.95 for the proposed grant in aid from the Government of Japan to Osmania General Hospital for "Improvement of Medical Equipment" amounting to about ₹ 757 million. The grant will be used exclusively for the import of equipment from Japan for Osmania General Hospital.

[Translation]

Exports by Khadi and Gramodyog Commission

8064. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the PRIME MINISTER be pleased to state

(a) the details of the products exported by Khadi and Gramodyog Commission during 1994-95 ,

(b) the quantity of products exported and the total value thereof ;

(c) the foreign exchange earned through said export , and

(d) the target fixed for 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) (a) to (c) The export of the Khadi and Village Industries products is mostly done through merchant exporters. The Khadi and Village Industries Institutions and departmental institutions had been given a target of ₹ 20 crores for KVI products for direct exports during 1994-95. Productwise details of exports would be collected and furnished later.

(d) The tentative target of the export for 1995-96 is ₹ 50 crores.

[English]

Shortage of Leather

8065. PROF. UMMAREDDY VENKATESWARLU
SHRI MANORANJAN BHAKTA

Will the PRIME MINISTER be pleased to state

(a) whether there is an acute shortage of leather for the leather goods industry ,

(b) if so, whether an assessment of the impact of shortage of raw leather on the industry has been assessed

(c) if so, the findings thereof .

(d) whether the Government propose to create necessary infrastructure for the leather industry and

(e) if so, the details thereof and the steps taken/being taken to help the industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) No, Sir

(b) and (c) Do not arise

(d) and (e) For the integrated development of leather industry in India, a National Leather Development Programme has been drawn up by the Ministry of Industry and is being implemented with the assistance received from the United Nations Development Programme (UNDP). The main objectives of the Programme are : Human Resource Development, Research and Development, Development of Footwear Sector, Improving Support Services, Implementing a strategy for Pollution Control, Enhancing Exports and Introduction of System of Effective Coordination.

Industries in North Eastern States

8066 SHRI LAETA UMBREY : Will the PRIME MINISTER be pleased to state

(a) the number of industries set up in the North Eastern States ever since liberalisation including foreign investment, State-wise ,

(b) the details of the proposals including foreign investment proposals under consideration for setting up industries in North-Eastern States ,

(c) the time by which the decision is likely to be taken thereon ,

(d) whether any special concessions or subsidies are given to the investors to attract investment in North-Eastern region , and

(e) if so the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) Letters of Intent (LOI) & Industrial Licence (IL) issued Foreign Direct Investment (FDI) approved and Industrial Entrepreneurs Memorandum (IEM) filed in the North-Eastern States for setting up of industries are given below -

State	LOI (August, 1991 to April, 1995)	IL	IEM	FDI (January 1993 to March 1995)
Arunachal Pradesh	3	2	1	2
Assam	9	2	43	3
Manipur	-	-	-	-
Mizoram	-	-	-	-
Meghalaya	-	-	3	-
Nagaland	1	-	2	-
Tripura	-	-	3	1
	13	4	52	6

Two of the above four Industrial Licences have been implemented. The other two are at various stages of implementation.

(b) Two applications for grant of Letters of Intent under the provisions of Industries (Development & Regulation) Act